

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION No. 762
TO BE ANSWERED ON FEBRUARY 6, 2020**

REDEVELOPMENT OF CENTRAL VISTA

No. 762 . PROF. SAUGATA RAY:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of redevelopment of Central Vista;**
- (b) the details of the company which has been awarded the work; and**
- (c) whether the Government has any proposal to rebuild the Government quarters in Delhi and if so, the details thereof?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS**

(SHRI HARDEEP SINGH PURI)

(a) & (b) Parliament building was completed in 1927 and is not able to accommodate the present day requirements of the Parliament including providing independent chambers to Members of Parliament. Offices of the Central Government are located in different places impacting the efficiency of functioning of Ministries. Many of these buildings have outlived their lives. Therefore, in order to meet the requirements of the Parliament, get all offices of Central Government Secretariat at one place and improve the Central vista as a world class public place, the proposal of development/ redevelopment of such buildings of the vista has been decided.

The work has been awarded to HCP Design Planning and Management Pvt. Ltd. through a quality-cum-cost based (QCBS) tendering system followed by Central Public Works Department (CPWD).

(c) Union Cabinet in July, 2016 has approved the redevelopment of the seven Government colonies at Mohammadpur, Nauroji Nagar, Netaji Nagar, Sarojini Nagar, Thyagraj Nagar, Kasturba Nagar and Srinivasपुरi. The project envisaged replacement of existing 12,970 dwelling units in these colonies with newly built dwelling units in multistoreyed buildings.
